

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).
23039-23040/2014

MADHO PRASAD MISHRA (D) TH. LRS & ANR Petitioner(s)

VERSUS

MAHABIR PRASAD MISHRA Respondent(s)

(with office report)

Date : 16/01/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Ashok K. Srivastava, Adv.

For Respondent(s)

M/s. Equity Lex Associates, Adv.
Mr. Imtiaz Ahmed, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the sole respondent seeks and is given
four weeks time to file the counter affidavit.
List again on 25.03.2015.

(M K HANJURA)
Registrar

PS

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.01.19
15:58:29 IST
Reason: